

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1
VC AND PHYSICAL (HYBRID) MODE

ITEM No. 02
Company Appeal No. 5/CB/2024

Proceedings under Section 252 (1)

IN THE MATTER OF:

Aimhigh Solutions Pvt. Ltd.
V/S
ROC, Chhattishgarh

.....Applicant

....Respondent

Order delivered on 05/07/2024

Coram:

Shri Deep Chandra Joshi, Hon'ble Member(J)
Shri Rajeev Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicants

Ms. Aishwarya Swain, Adv.

For the Respondent

ORDER

Ld. Counsel Ms. Aishwarya Swain appeared for the Petitioner.

There is no representation for the ROC, Chhattisgarh.

Registry is directed to issue notice to the ROC, Chhattisgarh.

List the matter on 02.08.2024.

Sd

**Rajeev Mehrotra
Member (Technical)**

Sd

**Deep Chandra Joshi
Member (Judicial)**